

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Reminder - II

The Principal District and Sessions Judge,
Rajouri, Kulgam, Kupwara, and Kargil

NO:- 19908-12/815 Dated :- 20/07/2018
Subject :- Awaiting of Quarterly Under trial Prisoners format I and II for
the Quarter ending June, 2018

Sir,

On the subject cited above, it is submitted that the information regarding **Under trial Prisoners format I and II for the quarter ending June, 2018** is still awaited despite of lapse of two weeks.

In this connection, it is requested to kindly furnish the requisite information within a time of two days through **e mail or tele fax No. 0194-2506639** enabling us to communicate the same to the Supreme Court of India, New Delhi and other concerned authorities.

Yours faithfully,

No-19908-12-1575
Dt 20/7/2018
Copy forwarded Incharge NIC, High Court Wing, Srinagar for uploading
the same on High Court web site.


Asstt: Registrar, Sts.


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